

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2204  
ANSWERED ON:10.03.2010  
STANDARD OF EDUCATION  
Biswal Shri Hemanand

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there is a difference in the standard of education imparted in the schools and colleges run by the Union and the State Governments and those run privately;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the parents are giving priority to private schools instead of the Government Schools;
- (d) if so, the reasons therefor; and
- (e) the remedial steps being taken to focus on improvement of the quality of education in Government run schools and colleges?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a)to (e):'Education' is a subject listed in the Concurrent List of the Constitution; it is a shared responsibility of both the Central and the State Governments.

There are several reasons for differences in the standard of education in the country viz. the availability of good infrastructure for educational institutions, faculty, access etc. The country being vast and education being in the Concurrent List of the Constitution where States are responsible for the educational institutions within their jurisdiction, differences in standard do occur due to various factors. The standard of education is perceived by competence of the individuals that the system turns out. It varies from institution to institution in both Government and Private Sectors. In fact pass percentages of schools under Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Samiti, both at Class X & Class XII standard, were consistently above the pass percentage of independent private schools affiliated to Central Board of Secondary Education (CBSE) during the last five years. Kendriya Vidyalayas, Jawahar Navodaya Vidyalayas and Central Tibetan Schools have already taken various measures for improving their performance. However, it is for the State Government to take appropriate measures for improving the performance of Govt. schools run by the respective State Government. The Government of India has also set up authorities like Universities Grant Commission and the All India Council for Technical Education for coordination and development of higher education in the country. These regulatory bodies have framed, within their powers, the required rules and regulations for bringing about uniformity and a certain standard of education in the country. The regulatory bodies also give grants to the various universities and educational institutions in the country for improving the quality of education.